

BUSINESS STANDARD AND MUMBAI LAKSHADEEP MUMBAI EDITION**ADVERT DATE 9th OCTOBER, 2023**

FORM B PUBLIC ANNOUNCEMENT (Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016) FOR THE ATTENTION OF THE STAKEHOLDERS OF GOOD-DAY FOODS PRIVATE LIMITED		
Sl.No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Good-Day Foods Private Limited
2.	Date of Incorporation of Corporate Debtor	9th July, 2003
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U15209MH2003PTC255426
5.	Address of the registered office and principal office (if any) of corporate debtor	A-61/62, Road No. 22, Wagle Indl. Estate, Thane, MH – 400 604
6.	Date of closure of Insolvency Resolution Process	3rd August, 2023
7.	Liquidation commencement date of corporate debtor	5th October, 2023 (Order uploaded on NCLT website date)
8.	Name and registration number of the insolvency professional acting as liquidator	Jeetendra Rajpal Daryani Registration No. IBBI/IPA-001/IP-P00678/2017-18/11146
9.	Address and e-mail of the liquidator, as registered with the Board	B-504, Atlantis, Hiranandani Gardens, Main Street, Powai, Mumbai – 400 076. nikhil564@yahoo.com
10.	Address and e-mail to be used for correspondence with the liquidator	B-504, Atlantis, Hiranandani Gardens, Main Street, Powai, Mumbai – 400 076. liq.gooddayfoods@gmail.com
11.	Last date for submission of claims	4th November, 2023

Notice is hereby given that the Hon'ble National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of M/s. Good-Day Foods Private Limited on 3rd August, 2023 (the said Order was uploaded on NCLT website on 5th October, 2023).

The stakeholders of M/s. Good-Day Foods Private Limited are hereby called upon to submit their claims with proof on or before 4th November, 2023 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

sd/-
Jeetendra Rajpal Daryani
Liquidator of Good-Day Foods Private Limited
Registration No. IBBI/IPA-001/IP-P00678/2017-18/11146

Date: 9th October, 2023
Place: Mumbai

